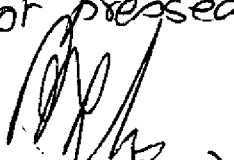


20) 27.3.1998

Shri S.P. Saxena for
the applicant.
Shri R.K. Shetty, counsel
for the respondents.

Counsel for the applicant
tenders a copy of the order
dated 6/1/1997 which has been
given to him by the respondents
and says that in view of this
order he does not press this
O.A. for the moment. Hence,
the O.A. is disposed of as
not pressed. No costs.


(P.P. Srivastava) (R.G. Vaidyanatha)
MCA V/c.

OS

(B)

27/3/98
dr
Order/Judgement (despatched
to Applicant/Respondent (s)
on 22/4/98)


22/4/98